

it comes into operation as soon as possible?

Dr. K. L. Rao: What we mean by taking over by the Centre is only this that we will provide more finances. The actual execution of the project will be with the State Government. The Bihar engineers are quite competent to do the work and they are doing a very good job. We are not able to provide more finances now because of the financial stringency this year.

Shri J. B. Kripalani: The questioners and the Minister have been talking of a Plan. Is there any plan now in existence and if so, has it come before Parliament?

Mr. Speaker: That is for the Planning Minister to answer.

श्री गुणानन्द ठाकुर : मैं मंत्री जी से जानना चाहता हूँ कि मंत्री जी स्वयं कोसी योजना का निरीक्षण कर के आये और इन्होंने लोगों को वहाँ पर आशामन भी दिया, आज भी वहाँ पर नहरें तैयार हैं लेकिन किसानों को पानी नहीं मिल रहा है, पश्चिमी कोसी नहर के साथ भी इसी तरह का भेदभाव बरता जा रहा है, क्योंकि वहाँ पर गैर-कांग्रेसी सरकार है। मैं मंत्री जी से जानना चाहता हूँ कि क्या मंत्री जी टाइम शेड्यूल के अनुसार गण्डक और कोसी की पश्चिमी नहर के कार्य को पूरा कर सकेंगे ?

Mr. K. L. Rao: I am not able to follow what exactly the hon. Member means. The Kosi project has been practically completed. The Irrigation Minister of Bihar is taking a very keen interest in extending irrigation facilities in the State. So I am not able to follow what he has in mind.

Mr. Speaker: Shri Limaye. Call attention notice.

श्री गुणानन्द ठाकुर : मैं यही जानना चाहता हूँ कि क्या इतनी मदद देंगे कि समय पर काम पूरा हो जाये ?

Mr. Speaker: The hon. Minister will not answer as I have called the next item.

Shri S. M. Banerjee: Reply may be given next session.

Mr. Speaker: I have no objection.

WRITTEN ANSWERS TO QUESTIONS

Disputes of Rival Trade Unions

*1676. **Shri Madhu Limaye:**
Dr. Ram Manohar Lohia:
Shri S M. Banerjee:
Shri George Fernandes:
Shri Ram Sewak Yadav:

Will the Minister of **Labour and Rehabilitation** be pleased to state:

(a) whether Government's attention has been drawn to Shri Naval Tata's suggestion that disputes over the representative character of rival trade unions be solved through secret ballot;

(b) whether Government propose to introduce legislation to replace the present code of conduct in this regard;

(c) whether Government propose to hold consultation with the State Governments on this subject and invite suggestions from them; and

(d) if not, the reasons therefor?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) Yes.

(b) No.

(c) and (d). Views for and against the adoption of secret ballot were expressed at the 26th Session of the Tripartite Standing Labour Committee in May, 1967 but no decision was taken on the subject. This along with other matters is likely to be considered at a future tripartite meeting.